

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.04.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2492 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Mrs. Vijaya Malhotra Vs. Pravin R Navandar (RP of The Corporate Debtor)	Rashika Narain
<b>2.</b>	I.A. No. 2493 of 2026 in Comp. App. (AT) No. ___ of 2026	Smt. Prem Wati Vs. The Registrar of Companies & Anr.	R K Gupta
<b>3.</b>	I.A. No. 2494 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sammaan Capital Ltd. Formerly known as Indiabulls Housing Finance Ltd. Vs. JBCJ Advisory Services Pvt. Ltd.	Siddharth Joshi
<b>4.</b>	I.A. No. 2495 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ion Bio Med-Icare Pvt. Ltd. Vs. Draegerwerkag and Co Kгаа	Srishty Kaul
<b>5.</b>	I.A. No. 2496 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Employees Provident Fund Organisation Kandivali East Vs. Shri Ashok Mittal	Kushal Gautam
<b>6.</b>	I.A. No. 2516 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Relcon Infraprojects Ltd. Vs. Pravin R. Navandar	Kushal Bansal

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**By order**  
**-sd/-**  
**Assistant Registrar**